

Alleged Irregularities in Orissa University of Agriculture and Technology.

4715. SHRI ARJUN CHARAN SETHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government have sought any report from Orissa University of Agriculture and Ethnology regarding irregularities committed in the University;

(b) if so, the details thereof; and

(c) the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) No, Sir.

(b) and (c). Does not arise.

National Water Management Project

4716. SHRI C.P. MUDALAGIRIYAPPA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the National Water Management Project is being implemented with World Bank assistance since 1987;

(b) if so, the details of such assistance received during the last three years, year-wise;

(c) the main objectives of the project;

(d) the details of benefits derived from the project so far; and

(e) the States which have benefited therefrom?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir.

(b) Details of disbursement under this project during the last three years are as under:

<i>Year</i>	<i>Disbursement (in million dollars)</i>
1988-89	Nil
1989-90	6.050
1990-91	11.582

(c) The purpose of the project is to increase productivity and farm incomes in existing irrigation schemes through a more reliable, predictable and equitable irrigation service. To achieve these objectives, provision has been made for low cost infrastructural improvements designed to support an improved operational plan.

(d) Fifty-nine sub-projects taken up so far are currently under implementation. It is too early to assess the benefits.

(e) To begin with, the programme was taken up in the States of Andhra Pradesh, Karnataka and Tamil Nadu. Subsequently the States of Bihar, Kerala, Madhya Pradesh, Uttar Pradesh and Orissa have also been included under the programme.

Systematic Hydro-Geological Survey of Ground Water Resources in Andhra Pradesh

4717. SHRI V. SUBHANADREESWARA RAO VADDE: Will the Minister of WATER RESOURCES be pleased to state

(a) whether the Central Ground Water Board has completed the systematic hydrogeological survey of the ground water resources in Andhra Pradesh;

(b) if so, the details thereof;

(c) if not, the latest stage thereof; and

(d) the cultivable area in the State that can be brought under irrigation through ground water resources?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir. The Central Ground Water Board has completed the systematic Hydrogeological survey of the Ground Water resources in the State of Andhra Pradesh.

(b) The annually replenishable ground water resources of the state, are estimated at 43.366 cubic kilometer.

(c) Does not arise.

(d) The cultivable area in the State that can be brought under irrigation through ground water resources has been tentatively assessed at 5. 18 million hectares.

Excise Duty, Sales Tax on Petrol and Diesel

4718. SHRI V. SOBHANADREESWARA RAO VADDE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the breakup of Excise duty Sales Tax, etc. on a liter of Petrol and Diesel as on October 1, 1991; and

(b) the revenue earned by the Union Government under this head?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY DEFENCE (SHRI S. KRISHAN KUMAR): (a) The excise duty inclusive of special excise duty of on petrol & diesel at normal temperature are as follows:-

(Rs./per Liter)

Petrol (MS-87)	2.44
Diesel (HSD)	0.35
Sales Tax varies from State to State/U.T.s	

(b) The Revenue earned from the excise duty on Petrol & Diesel during 1990-91 are approximately as indicated below:-

(Rs./crores)

Petrol (including Raw Naphtha & SBPS)	1200
Diesel Oil	728

[Translation]

Reduction in supply of Oil Production

4719. SHRIMATI BASAVARAJESWARI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil Coordination Committee has recommended substantial reduction in supplies of oil production;

(b) if so, to what extent, the original demand has been reduced;

(c) the foreign exchange; likely to be saved therefrom; and

(d) the time by which the recommendations of the Committee are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a) No, Sir.